

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 22.07.2019**

**In the court of the Registrar**

**11:30 A.M.**

**For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 2240 of 2019 in Comp. App. (AT) (Ins) No. ___of 2019	Cap Float Financial Services Pvt. Ltd. Vs. Rave Scans Pvt. Ltd.	Sanjeev Sagar
<b>2.</b>	I.A. No. 2242 of 2019 in Comp. App. (AT) (Ins) No. ___of 2019	Rukson Packaging Pvt. Ltd. Vs. Bionext Pharma Pvt. Ltd.	Bharat Swaroop Sharma
<b>3.</b>	I.A. No. 2243 of 2019 in Comp. App. (AT) (Ins) No. ___of 2019	Sajeve Bhushan Deora R.P. of Noslar International Ltd. Vs. Axis Bank Ltd. & Ors.	Arunima Bhattacharjee

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**By Order**  
**-sd/-**

**Assistant Registrar**